Annexure 3 Date of Commencement of CIRP : 20 December 2022

(Version 1: Pursuant to claims received and updated as on 17 January 2023)

List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

														Amount in IN
SI No.	Name of creditor		claim received							Amount of	Amount of any	Amount of	Amount of claim	1
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable	contingent claim	mutual dues that may be set off	claim not admitted	under verification	any
1	Bank of Baroda	07 Jan 2023	2,98,15,35,898	1,33,83,45,812	Cash Credit - 2810500000043	Note 1	Note 2	No	61.68%	-	-	-	1,64,31,90,086	NA
			23,67,96,855	14,32,09,398	Cash Credit - 1500600021037	Note 1	Note 2			-	-	-	9,35,87,457	NA
			21,03,84,279	10,85,00,000	Term Loan	Note 1	Note 2			-	-	-	10,18,84,279	NA
			46,53,88,568	32,52,46,425	ECB at London	Note 1	Note 2	†		-	-	-	14,01,42,144	NA
			86,55,64,470	63,59,50,145	Corporate Guarrantee in favour of Sumeet Global Pte Ltd	Note 1	Note 2			-	-	-	22,96,14,325	
2	Canara Bank	07 Jan 2023	21,10,09,777	10,09,42,743		Note 1	Note 2	No	2.49%	_	_	_	11.00.67.033	NA
_			21,12,140		Term loan	Note 1	Note 2	1		-	-	-	2,36,862	
3	Central Bank of India	09 Jan 2023	6,15,72,759	2,89,32,731		Note 1	Note 2	No	4.66%	-	-	-	3,26,40,027	
			26,64,96,705	16,39,72,521	Term loan	Note 1	Note 2			-	-	-	10,25,24,184	NA
4	IDBI Bank Limited	07 Jan 2023	1,98,42,16,250	82,90,23,851	Cash Credit	Note 1	Note 2		23.75%	-	-	-	1,15,51,92,399	NA
			26,52,48,544	15,27,77,770	Term loan	Note 1	Note 2			-	-	-	11,24,70,774	
			13,19,064		Expense Account	Note 1	Note 2			-	-	-	6,01,953	
5	Union Bank Of India	06 Jan 2023	1,47,19,367	14,25,482		Note 1	Note 2		4.72%	-	-	-	1,32,93,885	
			1,91,13,138	1,14,66,732		Note 1	Note 2			-	-	-	76,46,406	
			4,81,69,850	2,98,44,202	311207030060206		Note 2			-	-	-	1,83,25,648	
			2,22,91,605	1,38,22,142	311207030060207		Note 2			-	-	-	84,69,463	
			4,44,40,794	2,89,06,146	311207030060208		Note 2			-	-	-	1,55,34,648	
			2,72,78,375	1,69,19,529	311207030060209		Note 2			-	-	-	1,03,58,846	
			8,04,358	- 6,19,312	311207030060210		Note 2		_	-	-	-	14,23,670	
			2,25,65,045	1,40,00,504	311207030060211		Note 2			-	-	-	85,64,541	
			1,23,86,756	76,98,226	311207030060212		Note 2		1	-	-	-	46,88,530	
			79,77,178	50,39,686	311207030060214		Note 2			-	-	-	29,37,492	
			1,47,75,097	93,39,086	311207030060215		Note 2			-	-	-	54,36,011	
			51,62,791	25,67,983	311207030060217		Note 2			-	-	-	25,94,808	
			95,55,733	62,24,319	311207030060218		Note 2			-	-	-	33,31,414	
			69,67,675	45,47,059	311207030060221		Note 2			-	-	-	24,20,616	
			61,85,192	40,55,141	311207030060223		Note 2			-	-	-	21,30,051	
			99,20,174	65,07,086	311207030060224		Note 2			-	-	-	34,13,088	
			54,89,995	36,05,728	311207030060225		Note 2		_	-	-	-	18,84,267	
			1,80,60,521	1,19,09,976	311207030060227		Note 2			-	-	-	61,50,545	
			75,69,953	49,99,330	311207030060229		Note 2			-	-	-	25,70,623	
6	Oldenburgische	06-Jan-23	1,97,91,102 68,58,67,724	1,30,77,468	311207030060230	Note 1 Note 1	Note 2		2.69%	-	-	-	67,13,634 57,44,39,159	
0	Landesbank AG (with which Bremer Kredibank AG, formerly known as KBC Bank Deutschland AG,	00-Jan-23	00,30,01,124	11,14,28,565	Term Loan	Note 1	Note 2		2.09%	-		-	37,44,55,155	INA
	merged)													
	Total	•	8,56,07,37,730	4,13,62,58,862					100.00%		_		4,42,44,78,868	

Note 1: Security interest is currently under verification.

Note 2: Guarantee details are currently under verification.

Name of Corporate Debtor : Sumeet Industries Limited

Date of Commencement of CIRP: 20 December 2022

List of Financial Creditors

(Version 1: Pursuant to claims received and updated as on 17 January 2023)

SI No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security as per form C	Security interest admitted
1	Bank of Baroda	Cash Credit - 2810500000043	2,98,15,35,898	1,33,83,45,812	Security available Primary:	Security interest under verification
		Cash Credit - 1500600021037	23,67,96,855	14,32,09,398	. <u>Term Loan, ECB</u> . First charge over substation, machinery of the company First pari pasu charge over entire fixed assets of the company.	
		Term Loan	21,03,84,279	10,85,00,000	3. Second pari passu charge on entire current assets of the company. B. Working Capital and Term Loan (FB+NFB) 1. First pari-passu charge on entire current asset of the company 2. Second pari-passu charge on entire fixed asset of the company	
		ECB at London	46,53,88,568	32,52,46,425	C. Common for WC, TL and Corporate Loan 1. Personal guarantee of Mr. Sankarlal Somani, Mr. Sumeet Somani, Ms.Gangadevi Somani and Mr. Rajkumar Somani 2. Corporate guarantee of M/S. Sitaram Prints Pvt. Ltd. 3. Pari-passu charge over collateral securiries.	
		Corporate Guarrantee in favour of Sumeet Global Pte Ltd	86,55,64,470	63,59,50,145	Foreign Exposure of M/S. Sumeet Global Pte Ltd wherein Corporate Guarantee extended by M/S. Sumeet Industries Limited dt. 13.01.2017	
2	Canara Bank	Cash Credit	21,10,09,777		Mr. Shankarlal SitaramSomani, Surat Mr. Rajkumar Somani , Surat Mr. Sumeet Shankarlal Somani, Surat	Security interest under verification
		Term loan	21,12,140	18,75,278	Mr. Gangadevi S. Somani, Surat Corporate Guarantee: M/S. Sitaram Prints Pvt Ltd	

Name of Corporate Debtor : Sumeet Industries Limited

Date of Commencement of CIRP: 20 December 2022

List of Financial Creditors

(Version 1: Pursuant to claims received and updated as on 17 January 2023)

					Ar		
SI No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security as per form C	Security interest admitted	
3	Central Bank of India	Term loan	6,15,72,759		Primary Security First pari- passu charge on entire current assets of the company along with consortium member Banks consisting of members Banks-BOB/IDBI Bank/Union Bank of India/State Bank of India/Central Bank of India / Erstwhile Dena Bank (Now BOB / Canara Bank. Collateral: - 1st paripassu charge on factory land and building of the company situated at block no. 291, 292 and 304 plot no.6 to 10, Village Karan•, Dist. Surat. - 1st paripassu charge on vacant land situated at block no. 289, plot no. 1 and IA, Karan• Dist. Surat. - 1st PariPassu charge on office premises situated at 504 Trividh Chambers, Rin road, Surat in the name of company. - 1st paripassu charge on residential bungalow situated 12, Keshav Park of Society, Parle Point, surat in the name of Mr.Shankarlal Somani. - 1st paripassu charge on factory land and building situated at plot no. 11, 12, 12A, Road M/s. Sitaram Prints pvt ltd (Market value of the property as per valuation report dated 08.04.13 is Rs.557.00 lacs. This property is also mortgaged for credit facilities availed by M/S Sitaram Prints Pvt. Ltd having present exposure of Rs.1.50 crores, hence residual value is considered at Rs.407.00 lacs) - 1st paripassu charge on plant and machinery belonging to M/S. Sitaram Prints pvt. Ltd having WDV of Rs.60.00 lacs as on 31.03.2016 FDR in the name of Company Guarantors - 2nd paripassu charge on plant and machinery belonging to M/S. Sumeet Industries Itd. WDV as on 31.03.2015 (Less: Term loan O/s.31/3/17) Collateral security available for WC lenders Personal/Corporate Guarantee Mr. Shankrlal Somani	Security interest under verification	

Name of Corporate Debtor : Sumeet Industries Limited

Date of Commencement of CIRP: 20 December 2022

List of Financial Creditors

(Version 1: Pursuant to claims received and updated as on 17 January 2023)

		Amount in INR				
SI No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security as per form C	Security interest admitted
4	IDBI Bank Limited	Cash Credit	1,98,42,16,250	82,90,23,851	Primary Security	Security interest under verification
					Working Capital - First pari-passu on current assets of the company	
					Term Loan - First pari-passu on fixed assets of the company	
		Term loan	26,52,48,544	15,27,77,770	Collateral:	
					Working Capital Second pari-passu on fixed assets of the company	
					Term Loan - Second pari passu on current assets of the company	
					Guarantee :	
					Corporate Guarantee and Personal Guarantees	
			40.40.004	7 4 7 4 4 4	Mr. Shankrlal Somani	
		Expense Account	13,19,064	7,17,111	Mr. Sumeet Somani	
					Mrs. Ganga Devi Somani	
					Mr. Raj Kumar Somani	
					M/S. M/S. Sitaram Prints Pvt. Ltd.	
5	Union Bank Of India	a CC - 311205010082025 LC - 311207030060205	1,47,19,367	14,25,482	Equitable mortgage of factory land & building of the company situated at block	Security interest under verification
			1,91,13,138		no 291,292 & 304 Plot no 6,7,8,9-A,9-B,9-C & 10, Village Karanj Dist Surat & EM of vacant land situated at Block no 289 plot no I & IA Karanj Dist Surat,	
		311207030060206	4,81,69,850	2,98,44,202		
		311207030060207		12 total adm. 53089 sq mtr EM of office premises situated at 504 Trividh		
		311207030060208	4,44,40,794		Chambers Ring Road Surat in the name of company EM of residential	
		311207030060209	2,72,78,375		bunglow situated at 12 Keshav Park Society, Parle Point, Surat	
		311207030060210	8,04,358	- 6,19,312		
		311207030060211	2,25,65,045		Factory land & building situated at plot no Road no 10 Udhna Surat in the	
		311207030060212	1,23,86,756			
		311207030060214	79,77,178			
		311207030060215	1,47,75,097	93,39,086		
		311207030060217	51,62,791	25,67,983		
		311207030060218	95,55,733	62,24,319		
		311207030060221	69,67,675	45,47,059		
		311207030060223	61,85,192	40,55,141		
		311207030060224	99,20,174	65,07,086		
		311207030060225	54,89,995	36,05,728		
		311207030060227	1,80,60,521	1,19,09,976		
l		311207030060229	75,69,953	49,99,330		
		311207030060230	1,97,91,102	1,30,77,468		

Name of Corporate Debtor : Sumeet Industries Limited

Date of Commencement of CIRP: 20 December 2022

List of Financial Creditors

(Version 1: Pursuant to claims received and updated as on 17 January 2023)

SI No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security as per form C	Security interest admitted		
	Oldenburgische Landesbank AG (with which Bremer Kredibank AG, formerly known as KBC Bank Deutschland AG, merged)	Term Loan	68,58,67,724		Components to be delivered by the supplier for 24 positions PET POY (20 ends per position) and 72 position PET FDY (24 ends per position) direct spinning and take-up machines and tools, testing and stand-by equipment to produce Polyester POY/FDY yarns as well as spare parts as per Contract No. 3106347/2010 concluded between the Corporate Debtor and Supplier (as defined in the Hypothecation Deed) on June 10, 2010 and amended thereafter. Such other machinery or equipment or components or parts of machinery or equipment as may be supplied to the Corporate Debtor by the supplier under the Contract (as defined in the Hypothecation Deed). Created pursuant to the Deed of hypothecation dated August 17, 2011 between the Financial Creditor and the Corporate Debtor. Details of Guarantee: Personal Guarantee Agreement dated July 22, 2011 between the Financial Creditor and Mr. Shankarlal Sitaram Somani. The Guarantor has committed to pay he amounts due by the Corporate debtor to the Financial Creditor under the Credit Agreement No. 1 dated May 28, 2011 / June 1, 2011. The said Guarantee is invoked vide our notice of invocation on March 1, 2019. However, no amount is received from the personal Guarantor pursuant to the invocation of the guarantee.			
	Total		8,56,07,37,730	4,13,62,58,862				